


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**

**CAUSE LIST 08.12.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Dr. Rakesh Sinha	D.B. Civil Special Appeal (Writ) No.312/2015 Manager, R.R.S.S. And Weaving Mills V/s State & Ors	Mr. Harish Purohit	Mr. R.S. Saluja

**CAUSE LIST 09.12.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Mr. Abdul Aziz Khan Advocate	S.B. Criminal Misc. Petition No. 1898/2016 Shankar Lal & Ors V/s State & Ors	Mr. Dhanesh Saraswat	Mr. Pankaj Sharma
2	Mr. Ram Ratan Nagori Sr. Advocate	S.B. Civil Execution First Appeal No.5/2016 Smt. Ilayachi V/s Ram Kumar & Ors	Mr. Sajjan Singh	Mr. Rishab Shrimali

  
उपसचिव  
राज. राज्य विधिक सेवा प्राधिकरण,  
जोधपुर

**“ Help The Needy -- Timely Help May Create History ”**